

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1984
ANSWERED ON:05.08.2010
JOINT VENTURE BETWEEN BHEL AND NTPC
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether a joint venture was formed between Bharat Heavy Electricals Ltd. and National Thermal Power Corporation for manufacturing power plant equipments;
- (b) if so, the details thereof;
- (c) whether preference is being given for the location of such manufacturing unit in the closed public sector undertakings having the requisite infrastructure like mining and allied machinery corporation, Durgapur to reduce the investment cost vis-a-vis a green field unit;
- (d) if not, the reasons therefor; and
- (e) the basis for selection of the location for this joint venture unit?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

- (a) Yes, Madam.
- (b) NTPC-BHEL Power Projects Private Limited (NBPPL) is a 50:50 Joint Venture company of NTPC and BHEL.
- (c)&(d). Mining & Allied Machinery Corporation(MAMC) is lying closed w.e.f. 3.1.2002. On 24.5.2002, The High Court of Kolkata passed order for its winding up. All its assets except the township have been handed over to the official liquidator for sale. MAMC has huge liabilities such as secured loans from Banks – Rs. 568.96 crore, preferential creditors – Rs 22.29 crore; Central Government loan and interest thereon – Rs. 2106.90 crore; current liabilities – Rs. 281.93 crore; and contingent liabilities – Rs. 121.82 crore. A consortium led by Bharat Earth Movers Ltd. alongwith Coal India Ltd. and Damodar Valley Corporation Ltd. has shown interest to take over MAMC and the matter is pending in Kolkatta High Court. The land available with MAMC is around 200 acres which is on lease upto 2019 from West Bengal Govt. whereas the requirement of JV Company is 750 acres.
- e) The joint venture company had received offers for allotment of land from few States like Gujarat, Rajasthan, Haryana and Andhra Pradesh. A Technical Committee was constituted to examine the suitability of land based on certain technical parameters identified. Committee had submitted the report in the favour of land at Mannavaram of Chittoor District, Andhra Pradesh.